

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat): (a) Yes, Sir.

(b) Compensation payable to the State Government is under negotiation. Besides compensation, the State Government will also receive royalty at a fixed rate of $6\frac{1}{4}$ per cent. of the sale price of gold produced and also Dead rent, surface rent etc. under the Mineral Concession Rules. They will also be entitled to reimbursement of certain taxes which would otherwise have been payable to them.

(c) Yes, Sir. It has been decided in principle that the Hutti Gold Mines should be taken under the administrative control of the Central Government.

Himalayan Herb for Cancer

***480. Shri Hem Raj:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that a herb grows in the Himalayas in the Dehra Dun region which is useful for the treatment of cancer;

(b) whether any research has been made on it; and

(c) if so, with what result?

The Minister of Health (Dr. Sushila Nayar): (a) The plant botanically known as 'Hippophae Salicifolia' which is understood to be growing on the Himalayan ranges is reported to be useful in the treatment of cancer.

(b) The Indian Cancer Research Centre at Bombay has carried out certain preliminary laboratory tests on the bark of this plant.

(c) The tests carried out so far pertain only to two types of experimental tumours in mice and rats. On an average 60 to 70 per cent. inhibition of the tumour growth was found in mice treated with the extracts as compared to the growth in untreated cases. The experiments are still in progress.

Godavari and Krishna Rivers

***481. Shri P. Venkatasubbaiah:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether any proposal to link up Godavari and Krishna rivers, to direct the surplus waters of Godavari to meet the demands of Krishna Basin is under the consideration of Government;

(b) if so, the details thereof; and

(c) whether this matter has been discussed in the Southern Zonal Council meeting?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) Yes, Sir; such a proposal is under examination.

(b) The details have yet to be worked out.

(c) No, Sir.

Bonus for Contractors

***482. Shri Yashpal Singh:** Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether it is a fact that his Ministry has announced a bonus to those contractors who complete emergency works within the shortest possible time; and

(b) if so, the details thereof?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) Yes.

(b) To speed up the completion of emergent works, so declared by a competent authority, bonus may be offered, at the time of signing of the contract or subsequently at the following scales:—

- (i) For contracts over Rs. 10 lakhs:—Rs. 1,000 for each day saved on the completion date, subject to a maximum of Rs. 20,000 in all.
- (ii) For contracts between Rs. 5 lakhs and Rs. 10 lakhs:—

Rs. 1,000 for each day saved on the completion date, subject to a maximum of Rs. 10,000 in all.

- (iii) Contracts for works under Rs. 5 lakhs:— $\frac{1}{2}$ per cent of the total payment under the contract or Rs. 500 per day saved on the completion date, subject to a maximum of Rs. 5,000 in all.

Delhi Master Plan

*483. **Shri Shiv Charan Gupta:** Will the Minister of Health be pleased to state:

(a) whether a High Power Committee with the Home Minister as its Chairman has been appointed in connection with the Master Plan of Delhi, regarding development of land in U.P. and Punjab;

(b) if so, whether any meeting of this Committee has taken place and when; and

(c) what are the proposals for development of metropolitan area?

The Minister of Health (Dr. Sushila Nayar): (a) Yes, Sir.

(b) and (c). No meeting has so far taken place. The Master Plan for Delhi has made a recommendation that the Metropolitan area comprising ring towns of Ghaziabad and Loni in Uttar Pradesh, Faridabad, Ballabgah, Bahadurgarh, Gurgaon and Sonapat in Punjab and Narela in the Union Territory of Delhi should be developed according to Plan simultaneously with Delhi so that they may be able to act as effective counter-magnets and prevent the abnormal growth of Delhi.

Bank of China

*484. **Shri Hari Vishnu Kamath:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Bank of China has been closed down;

(b) whether an official liquidator has been appointed;

(c) whether any inquiry has been or is intended to be held into the past transactions and activities of the Bank; and

(d) if it has been held the result thereof?

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):

(a) Yes.

(b) The Calcutta High Court has appointed the official liquidator of the Court as the liquidator of the bank.

(c) According to the provisions of the law, it is for the official liquidator to take any action which may be necessary.

(d) Does not arise.

Anti-Sea Erosion Work in Kerala

1051. **Shri Imbichibava:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether any aid has been given to the Kerala Government in connection with anti-sea erosion work during the Third Plan;

(b) if so, to what extent; and

(c) the progress so far made in the execution of the anti-sea erosion work in the State?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) and (b). Flood control, drainage, anti-waterlogging and anti-sea erosion works form parts of the same programme. An amount of Rs. 421 lakhs has been allocated under the programme for central loan assistance to the State Government during the Third Plan. A loan of Rs. 59 lakhs was sanctioned to the State Government during 1961-62, the first year of the Third Plan.

(c) The State Government have reported that up to the end of September, 1962, a length of 20 miles and 1625 feet of seawall and 370 groynes were constructed.